

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 37/TT/2014

Date: 23.5.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff from DOCO to 31.03.2014 for (A) Kurnool-Raichur 2nd 765 KV S/C line and extension of Kurnool 765 KV/400 KV & Raichur 765/400 KV Substations, (B) 1500 MVA, 765/400 KV ICT#2 and 240 MVAR reactor along with associated bays at 765/400 KV Nellore Pooling Station, (C) 1500 MVA, 765/400 KV ICT #3 and 240 MVAR bus reactor along with associated bays at 765/400 KV Nellore PS under "Common system associated with ISGS projects in Krishnapatnam area of Andhra Pradesh" in Southern Region

Sir,

In continuation of the Commission's earlier letter dated 15.5.2014 on the above mentioned petition seeking certain information by 30.5.2014 (copy enclosed), I am requesting you to furnish the following further information on affidavit, with advance copy to respondents/ beneficiaries, latest by 15.6.2014:-

- i) RCE, if any, along with the revised apportioned approved cost for the assets of the project;
- ii) Justification for discrepancy along with documentary proof, if any (Apportioned approved cost and completion cost submitted for "LILO of both circuits of SEPL/MEPL – Nellore 40 kV D/C (Quad) line at Nellore Pooling Station along with associated bays and common system at Nellore Pooling station" in Petition No. 224/TT/2013 is ₹ 17794.00 lakh and ₹11543.00 lakh respectively, whereas as per Form-5D of the current petition apportioned approved cost and completion cost for the said asset is ₹16891.00 Lakh and ₹12254.00 Lakh respectively);
- iii) Loan agreement of SBI Loan (21.3.2012).

Yours faithfully

Sd/-
(Dr. P.K. Sinha)
A C (Legal)